

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: FLORIND SHOES PRIVATE LIMITED Date of Commencement of Liquidation: 25-03-2019; List of Stakeholders as on Date: 05-06-2019; Name of IP: Ms. Ramela Rangasamy; Last 5 digit of registration number: 11700

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date				6661814.48				NA
3	Secured financial creditors	1	314816200	1	314816200	0	0	0	Annexure 3
4	Unsecured financial creditors	0	0	0	0	0	0	0	NA
5	Operational creditors (Workmen)	383	241759378.59	381	82599877.03	00	159994326.96	0	Annexure 5
6	Operational creditors (Employees)	55	12334847	49	4062401.69	0	8642544.28	0	Annexure 6
7	Operational creditors (Government Dues)	3	179399717	3	79949006	99450711	99450711	0	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	80	227060308.27	80	109711271.27	0	117349037	3405730.87	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	NA
Total		522	975370450.86	514	597800570.47	0	385436619.24	3405730.87	